

To
The Editor
The Economic Times
New Delhi.

Dear Sir/Madam,

Sub: News item- "Bidder may be Able to Make Only Up to 30% Bullet Payment for Stressed Cos" in 'The Economic Times' dated 23rd March, 2018 .

While quoting from a '*draft report*' of the insolvency regulator, the above news item states that the report is biased towards lenders.

We clarify for the benefit of the readers of 'The Economic Times' that the insolvency regulator, namely, the Insolvency and Bankruptcy Board of India (IBBI), is not aware of or associated with the '*draft report*', which forms the basis of the above news report.

We request you to kindly publish this letter prominently in 'The Economic Times'.

Your Sincerely,

(Sd/-)

(K.R. Saji Kumar)
Executive Director
23rd March, 2018.